

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF H.H.J. MRS PRITI KUMAR (GHULE)**  
**COURT 38 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 23-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>APPEARANCE</u></b>				
1	REMAND APPL POCSO	100558/2020	The State of Maharashtra through Parksite Police Station, Mumbai Vs Anand Hariram Raykawal	PP
2	REMAND APPL POCSO	100565/2020	The State of Maharashtra Through R.C.F. Police Station Vs Rajeshkumar Zhuliya Raut	PP
3	REMAND APPL POCSO	100571/2020	The State of Maharashtra Through R.C.F. Police Station Vs Arbaz Said Khan	PP
4	REMAND APPL POCSO	100608/2020	The State Colaba Police Station Vs Ankush Anand Kule	PP

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